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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

0.A.No. 1210 of 200

In

New Delhi: this the

April 2002

HON'BLE MR.S.R.Adige, Vice Chairman (A)

HON BLE MR SHANKER RAJU MEMBER (J)

- 1. Budhimal
 S/o. Late Hira Lal
 R/o. B/35, Sadhnagar,
 Palam Colony,
 New Delhi 110045
- L.M. Choudhary
 S/o. Late Gugli Chand
 R/o. 235 E, Mayur Vihar Phase I
 Pocket I
 New Delhi
- 3. Raghuvir Singh S/o. Late Ishwar Singh R/o. F-259, Nanakpura New Delhi
- 4. Nanak Chand S/o. Late Dayal Singh C/o. Ward No.8, Mehrauli New Delhi
- 5. B.N. Binjola
 CBI Headquartera
 AD-II
 CGO Complex, New Delhi

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- 6. Prem Chand
 S/o. Late Bansi Lal
 R/o. 209, Kishan Ganj
 Vasant Kunj,
 New Delhi
- 7. Pyare Lal, S/o. Late Ram Dhan R/o. 31/X, Chitragupta Road Paharganj, New Delhi
- 8. Sumer Singh
 S/o Late Mulakh Ram
 R/o. A/169, Mahipal Pur,
 New Delhi
- 9. Shri Kishan S/o. Late Chander Sen R/o. House No. 2785, Sita Ram Bazar, Gali Aira New Delhi
- 10. Bachan Singh S/o. Late Dhiraj Singh R/o.Raithala Village& P.O. New Delhi
- Ishwar Dayal SainiS/o. Late Hari SinghR/o. Saini PuraRohtak Road, New Delhi
- 12. Jagdish
 S/o. Late Govind Ram
 R/o.60E, CBI Colony
 Vasant Vihar
 New Delhi
- 13. Raghubar Dayal S/o. Late Mamraj Sharma R/o.House No. 40/2, Ramgarh Colony, New Delhi

- 14. Moti Lal S/o. Late Rameshwar Prasad R/o. 45D, Vasant Vihar New Delhi
- 15. Prem Lal
 EOW I
 Lok Nayak Bhavan
 Khan Market, New Delhi
- 16. Mohan Lal S/o. Late Hriday Ram R/o.Vill. & PO Faridabad Haryana
- 17. Sant Lal S/o. Late Brij Mohan R/o. Vill. & PO Faridabad Haryana
- 18. Gyanender Singh, S/o. Late Ram Prasad R/o. House No.57C CBI Colony Vaccant Vihar, New Delhi
- 19. Nawal Singh
 S/o. Late Rati Ram
 R/o. 42G, Vasant Vihar
 New Delhi

By Advocate: Shri K.C.Mattal) Versus

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 1. The Secretary,
- The Secretary,
 Department of Personnel & Training,
 Ministry of Personnel, Government of India,
 North Block, New Delhi
- The Director, Central Bureau of Investigation, CGO Complex, Lodi Road, New Delhi 110003

Applicants

- 3. Bhawani Shanker, Inspector, AC-III Zone New Delhi
- 4. Bhagwan Singh, Inspector AC-B New Delhi
- 5. Balu Singh, Sub Inspector, CDI, Jodhpur
- 6. I.D. Sharma
 Sub Inspector
 ACB
 Delhi
- 7. R.K. Mishra, Sub Inspector BS&FC, New Delhi
- 8. Prem Prakash Sub Inspector Chandigarh
- P. Sathya Narianan Sub Inspector Hyderabad
- 10. Nahar Singh Sub Inspector Jodhpur
 - 11. Sahdev Dubey, Sub Inspector SIC -IV, Lucknow

- 12. G.M. Bhosle, Sub Inspector, BS & FC
- 13. K.P. George, Sub Inspector, Cochin
- 14. K. Madhavmurthy
 Sub Inspector,
 EOW, Chennai
- 15. Budhi Ram, Sub Inspector STF, Delhi
- 16. Gian BahadurS!, MDMAJamnagar House, New Delhi
- Prakash Chand, Sub Inspector, BS&FC, Delhi
- 18. Jagan Rai, SI MDMA, Vigyan Bhavan, Delhi
- 19. P.C. Yadav, SI, ACU III New Delhi
- 20. D.K. Mullick Sub Inspector STF, Mumbai

- 21. K. Ramachandran, ASI, Chennai
- 22. Tilak Raj, ASI EOW II, New Delhi
- 23. Balak Ram, ASI SCB-II, Delhi
- 24. T.M. Venugopal, ASI, ACB Chennai
- 25. A.K. Sreekumaran, ASI SU, Chennai
- 26. P.K. Purushothaman, ASI ACB, Chennai
- 27. Khairati Lal, ASI ACB Chandigarh
- 28. S.C. Pandey, ASI, AC-I New Delhi

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29. Chandan Singh Rawat, ASI ACB, Chandigarh

- 30. A.K. Rai ASI, AHD, Dlunbad
- Pratap Singh-II, ASI, CBI, Dehradun
- 32. Daljeet Singh, ASI B&FC Delhi
- 33. Ram Kishan, ASI, SCB-II Delhi
- 34. Sardar Singh, ASI.Coordination, Dellii
- 35. Dharmender Singh, ASI.SIU-10 Delhi
- 36. Radhey Shyam ASI, EOW-II, Delhi
- 37. U.N. Singh ASI ACU-I Delhi
- 38. Jai Lal Singh ASI. ACB Chandigarh
- 39. V. Tulsi ASI,ACB, Chennai

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- 40. R.A. Raut ASI,EOW Mumbai
- 41. K. Radhakrishnan ASI EOW Chennai
- 42. C. Achutan ASI ACB Chennai
- 43. P.V. Rajan ASI CBI Cochin
- 44. N.K. Tiwari ASI,EOW-I, Delhi
- 45. Raj Narain Singh ASI, S. U Delhi
- 46. Ashok Kumar Sharma ASI, S U-8 Delhi
- 47. G.Maria Das ASI S. U, Calcutta
- 48. R.K. Jha ASI, ACB, Ranchi

- 49. Hari Shankar Deubey ASI,ACB Bhopal
- 50. A.K. Mishra ASI,EOW Calcutta
- 51. Manohar Lal ASI, SIU-XV Chandigarh
- 52. Munshi Ram Inspector SIC-IV, New Delhi
- 53. Rameshewar Singh AC-II, Lok Nayak Bhavan New Delhi
- 54. D.N. Singh
 AC-I, CGO Complex
 New Delhi
- 55. Yograj Singh AC II New Delhi
- 56. J.N. Gogoi Inspector ACB Gauhati
- 57. R.A. Mishra, SIU-10 New Delhi
- 58. Prithvi Singh EOW, New Delhi

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Khaleel Ahmad SIU IX, New Delhi

D

RK Mishra 71. BS & FC New Delhi 72. Ram Phal AC-II, New Delhi 73. N.K. Singh ACB, Dhanbad 74. Banwar Lal ACB, Jodhpur 75. R.S. Singh BS & FC. Mumbai 76. Hira Lal AHD Patna *77.* [S.V. Singh AC-l,Delhi 78. Sunder Lal ACU-V New Delhi 79. M.I. Khan ACB,Bhopal

80.

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82.

A.K. Sinha

Khushi Ram

Ajun Dwivedi

SIC-IV, New Delhi

EOW-I New Delhi

MDMA New Delhi

- 83 Ram Tek Singh STF, New Delhi
- 84. Chaturbhuj SU, Delhi
- 85. Lilu Ram SIC-II New Delhi
- 86. S.B. Singh SIC-IV, Lucknow
- 87. Kapoor Singh STF, New Delhi
- 88. Alam Singh ACB, Jaipur
- 89. Sat Prakash EOW New Delhi
- 90. Rattan Singh BS &FC New Delhi
- 91. S.D. Kothari Banking CGO Complex, New Delhi
- 92. Sher Singh STF,New Delhi
- 93. Azad Singh SIU-IX New Delhi
- 93. Bhagwan Singh ACB, Patna

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- 94. D.Chakraverty ACB Calcutta
- 95. Gul MOhammed SIC-II New Delhi.
- 96. Satpal Singh
 SIC-III (SIU-IX)
 New Delhi ...Respondents.
 (By Advocate: Shri H.K.Gangwani)

ORDER

S.R. ADIGE, VC (A)

Applicants seek the reliefs contained in para 8 of the OA.

- 2. Heard both sides.
- The thrust of Shri Mittal's argument that respondents have implemented the ruling of CAT Lucknow Bench in OA 190/88 Vikramaditya Singh Union of India & Others (SLJ 1992(3) CAT 98 and Hon'ble Supreme Court dated 3.8.95 in 15004/94 & CWP No.427/94 wrongly. It is contended even if, pursuant to those rulings, promotion of the appellants to the post of Constables after 9.10.87 was to be reviewed and considered in the light of their seniority in the Seniority List that was revised w.e.f. 9.10.87, they could not be made senior to applicants who had been promoted as Head Constables prior to 9.10.87, formed a separate bloc.

(2)

- This very argument was considered decisively rejected for good and present reasons Principal Bench, New Delhi in paras 7 and 8 of its order dated 4.2.2000 in OA 1230/96 Raghuvir Singh UOI & Ors. Nothing has been shown to establish the aforesaid order date 4.2.2000 has stayed, modified or set aside. Furthermore, the Apex Court's ruling dated 3.8.95 directed that the promotion of Constables who were promoted prior to 9.10.87 would not be disturbed, meaning thereby that they would not be reverted consequent to the revision the seniority list. The aforesaid ruling has nowhere directed that despite revision of seniority list, these Constables who were promoted as Head Constables prior to 9.10.87, would continue remain senior and would constitute a separate bloc, as contended by Shri Mittal.
- 5. In this connection, we notice that Shri Raghvir Singh's OA bearing No. 1230/96 being dismissed by aforesaid order dated 4.2.2000, he was also a signatory to the present OA which was filed on 14.5.2001, which fact was not disclosed at the time of filing the OA, and it was respondents who brought this fact to the notice of the Bench on 13.7.2001.
- 6. Shri Gangwani has asserted that OA No.1061/2001 Dayanand Sharma & Ors. Vs. Secretary, For DoPT was filed by persons similarly placed as the applicant in the present OA. That OA was dismissed by order dated 18.2.2002 (copy on record) not only for non-appearance of the applicants on several dates of hearing, but also because the Bench after perusing

the material on record found no merit in the OA. These assertions of Shri Gangwani were not denied by Shri Mittal during hearing and nothing has been shown to us to establish that the aforesaid order dated 18.2.2002 in Dayanand Sharma's case (supra) has been stayed, modified or set aside.

7. In the result, the OA warrants no interference. It is dismissed. No costs.

S. Raim (Shanker Raju) Member (J)

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Infolique, Vice Chairman (A)